

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 227
168/252/ND/2020**

IN THE MATTER OF:

M/s. Jai Balaji Globe India Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 20.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

For the ROC

:Mr. Alok Pandey, AROC

ORDER

No one is present on behalf of the petitioner at the time of hearing of the matter. AROC Mr. Alok Pandey is present and sought time for filing reply in the matter. Two weeks time has been granted for filing reply in the matter. Post the matter to 13.03.2020.

—sd—

**(V.K. Subburaj)
Member (T)**

—sd—

**(P.S.N. Prasad)
Member (J)**